

**Central Administrative Tribunal
Principal Bench**

OA No.4455/2014

New Delhi, this the 4th day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

O. P. Gaba
S/o Shri K. R. Gaba
aged 63 years,
Scientist-D (Retd.)
R/o C-II/207,
Gulmohur Enclave, Rakesh Marg,
Ghaziabad (UP) 201001. .. Applicant.

(None is present)

Vs.

1. Union of India through
The Secretary to the Govt. of India
Department of Science and Technology
Technology Bhavan, New Mehrauli Road,
New Delhi 110 011.

2. The Secretary to the Govt. of India
Department of Personnel & Training,
North Block,
New Delhi 110 011. Respondents.

(By Advocate : Ms. Jagriti Singh)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

The record discloses that the OA was being listed for hearing for the past one year. On 30.08.2018, it was listed for hearing on priority basis. Since there was no representation on behalf of the applicant, it was directed to be listed on the next day, i.e. 31.08.2018 under the

heading "For Dismissal". On 31.08.2018, the applicant appeared and the matter was adjourned for today.

2. Today, there is no representation for the applicant. The OA is accordingly dismissed for default.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/